

SPECIAL BENCH  
COURT - II

**P-105**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/110(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> FEBRUARY 2024, 02:30 P.M**

IN THE MATTER OF	<b>OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED VS MAHENDRA COMMERCIAL LTD</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearance (via video conferencing/physically)**

Mr. Shaunak Mitra, Adv. ] For the Applicant

Ms. Preety Chowdhury, Adv. ]

Ms. Shreya Trivedi, Adv. ]

Mr. Rishav Banerjee, Adv. ] For the Respondent

Mr. Patita Paban Bishwal, Adv. ]

**ORDER**

1. Learned Counsel for the Applicant present. Learned Counsel for the Respondent present.
2. Since affidavit-of-service is not yet ready, list this mater on **20<sup>th</sup> February, 2024.**

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**